GOVERNMENT OF INDIA MINISTRY OFHEALTH AND FAMILY WELFARE RAJYA SABHA

QUESTION NO02.03.2010

ANSWERED ON

REGULATION OF FACILITIES IN HOSPITALS.

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SHRI T.T.V. DHINAKARAN

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGHEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government proposes to regulate facilities in hospitals and clinics; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a) & (b) Yes. The Cabinet has approved the proposal for introduction of Clinical Establishment (Registration and Regulation) Bill-2010 in Parliament which would inter alia regulate facilities in Hospitals and Clinics.